

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
02-05-2024 AT 10:30 AM**

**CP No. 25/213/HDB/2023**  
u/s. 213 of Companies Act, 2013

**IN THE MATTER OF:**

M/s. Jasarc Limited

**...Petitioner**

**AND**

M/s. Storm Education Group Private Limited and Others

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Learned Counsel Mr Gautamaditya S for petitioner present through Video Conference.

Learned counsel for the respondent present physically.

Heard learned counsel for the petitioner in part. For continuation, matter adjourned to 27.06.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**